



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.01.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 14.01.2026 were not taken up. The next date of hearing in the matters are indicated below: -

| S. No. | Case No. | Name of the parties | Last Date of Hearing | Next Date of Hearing |
|--------|--|--|----------------------|----------------------|
| 1. | Comp. App. (AT) No. 81 of 2023 & I.A. No. 2286, 2288 of 2023 Part Heard | Dr. Anita Roy Vs. Aquafil Polymers Company Pvt. Ltd. & Ors. | 14.01.2026 | 05.02.2026 |
| 2. | Comp. App. (AT) (Ins) No. 1083 of 2024 Part Heard | Metamorphosis Trading LLP Vs. Kumar Motors Pvt. Ltd. | 14.01.2026 | 22.01.2026 |

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)